

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 29.12.2021 | | | | | | | | | | |
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| Sl. No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Other Document | Dealing Section | Seat |
| 1 | 61873/2021 | 29.12.2021 | MACA-84/2015 | G. JAYASINGH | GENERAL | | Order Dtd. 2019-02-15 | | MISC. APPEAL SEC. | (Seat No-1) |
| 2 | 61874/2021 | 29.12.2021 | MACA-78/2015 | G. JAYASINGH | GENERAL | | Order Dtd. 2019-02-15 | | MISC. APPEAL SEC. | (Seat No-1) |
| 3 | 61875/2021 | 29.12.2021 | MACA-82/2015 | G. JAYASINGH | GENERAL | | Order Dtd. 2019-02-15 | | MISC. APPEAL SEC. | (Seat No-1) |
| 4 | 61876/2021 | 29.12.2021 | MACA-81/2015 | G. JAYASINGH | GENERAL | | Order Dtd. 2019-02-15 | | MISC. APPEAL SEC. | (Seat No-1) |
| 5 | 61877/2021 | 29.12.2021 | CRLLP-16/2012 | L. N. RAYAT SINGH | GENERAL | | Order Dtd. 2015-03-25 | | | (Seat No-1) |
| 6 | 61878/2021 | 29.12.2021 | WPC (OAC) - 3099/2015 | UMAKANTA CHHOTRAY | GENERAL | | Order Dtd. 2021-12-08 | | | (Seat No-1) |
| 7 | 61879/2021 | 29.12.2021 | CONTC-1595/2012 | R. M. NAYAK | GENERAL | | Order Dtd. 2018-04-04 | | CONTE MPT | (Seat No-4) |
| 8 | 61880/2021 | 29.12.2021 | CMP-668/2015 | P. R. SWAIN | GENERAL | | Order Dtd. 2017-03-28 | | WRIT BRANCH-5 | (Seat No-32) |
| 9 | 61881/2021 | 29.12.2021 | FA-284/1979 | B. MOHANTY | GENERAL | | Order Dtd. 1990-09-21 Entire Order, | | FIRST APPEAL | (Seat No-6) |

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| 10 | 61882/2021 | 29.12.2021 | CRLMC-1147/2021 | R.C.MALLICK | GENERAL | | Order Dtd. 2021-12-09 | | | (Seat No-6) |
| 11 | 61883/2021 | 29.12.2021 | CRLMC-1148/2021 | R.C.MALLICK | GENERAL | | Order Dtd. 2021-12-16 | | | (Seat No-6) |
| 12 | 61884/2021 | 29.12.2021 | OJC-8570/1994 | R.C.MALLICK | GENERAL | | Order Dtd. 2021-12-09 | | | (Seat No-6) |
| 13 | 61885/2021 | 29.12.2021 | ABLAPL-17062/2019 | N.K.ROUT | GENERAL | | Order Dtd. 2021-10-05 | | | (Seat No-6) |
| 14 | 61886/2021 | 29.12.2021 | ABLAPL-17054/2019 | N.K. ROUT | GENERAL | | Order Dtd. 2021-10-05 | | CRIMINAL MISC-3 | (Seat No-9) |
| 15 | 61887/2021 | 29.12.2021 | OJC-2735/1987 | P.R.SWAIN | GENERAL | | Order Dtd. 1992-04-30 | | WRIT BRANCH-3 | (Seat No-13) |
| 16 | 61888/2021 | 29.12.2021 | CRLMP-1361/2021 | R.K.BARIK | GENERAL | | Order Dtd. 2021-08-25 | | | (Seat No-13) |
| 17 | 61889/2021 | 29.12.2021 | CRLMP-2172/2021 | R.K. BARIK | GENERAL | | Order Dtd. 2021-12-15 | | | (Seat No-13) |
| 18 | 61890/2021 | 29.12.2021 | ABLAPL-5079/2021 | B.R. SENAPATI | GENERAL | | Order Dtd. 2021-09-15 | | | (Seat No-13) |
| 19 | 61891/2021 | 29.12.2021 | WP (C) - 8636/2013 | P.K.MOHANTY | GENERAL | | Order Dtd. 2021-12-01 | | | (Seat No-13) |
| 20 | 61892/2021 | 29.12.2021 | WA-444/2019 | UDAY KUMAR | GENERAL | | Order Dtd. 2019-12-19 | | | (Seat No-13) |
| 21 | 61893/2021 | 29.12.2021 | WP (C) - 32711/2021 | UDAY KUMAR | GENERAL | | Order Dtd. 2021-11-22 | | | (Seat No-13) |
| 22 | 61894/2021 | 29.12.2021 | WP (C) - 3669/2002 | UDAY KUMAR | GENERAL | | Order Dtd. 2020- | | | (Seat No- |

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| | | | | | | | 02-05 | | | 13) |
| 23 | 61895/2 021 | 29.12.20 21 | WA- 440/201 9 | UDAY KUMAR | GENERAL | | Order Dtd. 2019- 12-19 | | | (Se at No- 13) |
| 24 | 61896/2 021 | 29.12.20 21 | WP(C) - 29313/2 021 | UDAY KUMAR | GENERAL | | Order Dtd. 2021- 10-27 | | | (Se at No- 13) |
| 25 | 61897/2 021 | 29.12.20 21 | ABLAPL- 13645/2 021 | R. K. BARIK | C.O. | COURT NO. 1 | Order Dtd. 2021- 12-21 | | | (Se at No- 13) |
| 26 | 61898/2 021 | 29.12.20 21 | CRLMC- 1494/20 19 | GAGAN ROUT | C.O. | COURT NO. 1 | Order Dtd. 2021- 12-24 | | | (Se at No- 13) |
| 27 | 61899/2 021 | 29.12.20 21 | CRLMC- 1494/20 19 | B.R.MOHANT Y | C.O. | COURT NO. 1 | Order Dtd. 2021- 12-24 | | | (Se at No- 13) |
| 28 | 61900/2 021 | 29.12.20 21 | CRLA- 512/201 5 | SURESH CH SUNDARA | GENERAL | | Judgem ent Dtd. 2020- 02-04 | | CRIMI NAL APPEA L | (Se at No- 5) |
| 29 | 61901/2 021 | 29.12.20 21 | WP(C) - 12327/2 003 | J. R. NAYAK | GENERAL | | Order Dtd. 2014- 10- 29Enti re Order, | | WRIT BRANC H-6 | (Se at No- 36) |
| 30 | 61902/2 021 | 29.12.20 21 | CRLMC- 2828/20 21 | CHHABI RANA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 36) |
| 31 | 61903/2 021 | 29.12.20 21 | CRLMC- 2628/20 21 | S.BARDHAN | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | CRIMI NAL MISC- 3 | (Se at No- 12) |
| 32 | 61904/2 021 | 29.12.20 21 | BLAPL- 9068/20 20 | M.R.BARIK | C.O. | COURT NO. 25 | Order Dtd. 2021- 12-24 | | | (Se at No- 12) |
| 33 | 61905/2 021 | 29.12.20 21 | CRLMC- 1994/20 21 | J.SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRMIN AL MISC- 2 | (Se at No- 11) |
| 34 | 61906/2 021 | 29.12.20 21 | CRLMC- 2433/20 | S.BARIK | C.O. | COURT NO. 11 | Order Dtd. | | | (Se at |

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| | | | 21 | | | | 2021-12-24 | | | No-11) |
| 35 | 61907/2021 | 29.12.2021 | CRLMC-2843/2021 | RAHUL SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021-12-23 | | | (Se at No-11) |
| 36 | 61908/2021 | 29.12.2021 | CRLMC-2845/2021 | B.ROUT | C.O. | COURT NO. 11 | Order Dtd. 2021-12-24 | | | (Se at No-11) |
| 37 | 61909/2021 | 29.12.2021 | CRLMC-1933/2021 | SUBRATA PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-01 | | | (Se at No-11) |
| 38 | 61910/2021 | 29.12.2021 | CRLMC-2798/2021 | G.C.JENA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-24 | | | (Se at No-11) |
| 39 | 61911/2021 | 29.12.2021 | CRLMC-1599/2020 | P.L. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2021-12-23 | | CRMIN AL MISC-2 | (Se at No-17) |
| 40 | 61912/2021 | 29.12.2021 | BLAPL-7977/2020 | R.C.MAHARANA | C.O. | COURT NO. 25 | Order Dtd. 2021-12-24 | | | (Se at No-17) |
| 41 | 61913/2021 | 29.12.2021 | CRLMC-2395/2021 | GANESH SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021-12-23 | | | (Se at No-17) |
| 42 | 61914/2021 | 29.12.2021 | CRLMC-2395/2021 | M. NAIK | C.O. | COURT NO. 11 | Order Dtd. 2021-12-23 | | | (Se at No-17) |
| 43 | 61915/2021 | 29.12.2021 | CRLMC-2776/2021 | SURYAKANTA JENA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-23 | | | (Se at No-17) |
| 44 | 61916/2021 | 29.12.2021 | CRLMC-1931/2021 | S.PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-24 | | | (Se at No-17) |
| 45 | 61917/2021 | 29.12.2021 | CRLMC-2784/2021 | B. DAS | C.O. | COURT NO. 11 | Order Dtd. 2021-12-23 | | | (Se at No-17) |
| 46 | 61918/2021 | 29.12.2021 | BLAPL-6747/2020 | R. K. BARIK | C.O. | COURT NO. 23 | Order Dtd. 2021-12-23 | | CRIMINAL MISC-3 | (Se at No-18) |
| 47 | 61919/2 | 29.12.20 | BLAPL- | JYOTI | C.O. | COURT | Order | | | (Se |

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| | 021 | 21 | 9380/20 20 | RANJAN NAYAK | | NO. 25 | Dtd. 2021- 12-24 | | | at No- 18) |
| 48 | 61920/2 021 | 29.12.20 21 | CRLMC- 1935/20 21 | S. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 18) |
| 49 | 61921/2 021 | 29.12.20 21 | CRLMC- 2782/20 21 | K. C. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 18) |
| 50 | 61922/2 021 | 29.12.20 21 | CRLMC- 2866/20 21 | M. M. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 18) |
| 51 | 61923/2 021 | 29.12.20 21 | CRLMC- 2753/20 21 | S. J. MOHANT Y | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 18) |
| 52 | 61924/2 021 | 29.12.20 21 | CRLMC- 2748/20 21 | S. BALIARSING H | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 18) |
| 53 | 61925/2 021 | 29.12.20 21 | CRLMC- 2765/20 21 | M. R. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 18) |
| 54 | 61926/2 021 | 29.12.20 21 | CRLMC- 2659/20 21 | R. K. MAHABHOI | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 18) |
| 55 | 61927/2 021 | 29.12.20 21 | CRLMC- 2531/20 21 | ASHUTOSH MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRMIN AL MISC- 2 | (Se at No- 15) |
| 56 | 61928/2 021 | 29.12.20 21 | CRLMC- 2533/20 21 | ASHUTOSH MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRMIN AL MISC- 2 | (Se at No- 15) |
| 57 | 61929/2 021 | 29.12.20 21 | CRLMC- 2683/20 21 | B. G. DAS | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 15) |
| 58 | 61930/2 021 | 29.12.20 21 | CRLMC- 683/202 0 | B. DAS | C.O. | DR (J) | Order Dtd. 2021- 12-23 | | CRIMI NAL MISC- 1 | (Se at No- 5) |
| 59 | 61931/2 021 | 29.12.20 21 | CRLMC- 2341/20 21 | S. ROUT | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRIMI NAL MISC- 3 | (Se at No- 9) |

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| 60 | 61932/2 021 | 29.12.20 21 | CRLMC- 2460/20 21 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 9) |
| 61 | 61933/2 021 | 29.12.20 21 | CRLMC- 2389/20 21 | P.K.ROUT | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRIMI NAL MISC- 3 | (Se at No- 9) |
| 62 | 61934/2 021 | 29.12.20 21 | CRLMC- 2032/20 21 | A.K.BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-22 | | | (Se at No- 9) |
| 63 | 61935/2 021 | 29.12.20 21 | CRLMC- 2115/20 21 | RAHUL SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 9) |
| 64 | 61936/2 021 | 29.12.20 21 | CRLMC- 2511/20 21 | RAHUL SETHI | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-23 | | | (Se at No- 9) |
| 65 | 61937/2 021 | 29.12.20 21 | CRLMC- 2871/20 21 | S. K. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 9) |
| 66 | 61938/2 021 | 29.12.20 21 | CRLMC- 2868/20 21 | B. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 9) |
| 67 | 61939/2 021 | 29.12.20 21 | CRLMC- 2837/20 21 | B. P. TANGA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 9) |
| 68 | 61940/2 021 | 29.12.20 21 | CRLMC- 1878/20 21 | G.JAYASING H | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-17 | | | (Se at No- 9) |
| 69 | 61941/2 021 | 29.12.20 21 | CRLMC- 2769/20 21 | P. K. BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | | (Se at No- 9) |
| 70 | 61942/2 021 | 29.12.20 21 | CRLMC- 997/202 1 | PRASANJIT BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRIMI NAL MISC- 3 | (Se at No- 14) |
| 71 | 61943/2 021 | 29.12.20 21 | CRLMC- 998/202 1 | P.BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021- 12-24 | | CRIMI NAL MISC- 3 | (Se at No- 14) |
| 72 | 61944/2 021 | 29.12.20 21 | CRLMC- 657/202 0 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2021- | | CRIMI NAL MISC- | (Se at No- |

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| | | | | | | | 12-24 | | 1 | 5) |
| 73 | 61945/2021 | 29.12.2021 | CRLMC-992/2021 | P.BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2021-12-24 | | CRIMINAL MISC-3 | (Se at No-14) |
| 74 | 61946/2021 | 29.12.2021 | CRLREV-439/2021 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 11 | Order Dtd. 2021-12-23 | | CRIMINAL REVISION | (Se at No-1) |
| 75 | 61947/2021 | 29.12.2021 | WP (C) - 34180/2021 | S.C.SUNDAR A | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2021-12-14 | | | (Se at No-1) |
| 76 | 61948/2021 | 29.12.2021 | JCRLA-112/2018 | MANDAKINI PANDA | GENERAL | | Order Dtd. 2021-12-20 | | CRIMINAL APPEAL | (Se at No-4) |
| 77 | 61949/2021 | 29.12.2021 | BLAPL-4109/2020 | A.K.RANA | C.O. | COURT NO. 9 OLD | Order Dtd. 2021-12-24 | | | (Se at No-4) |
| 78 | 61950/2021 | 29.12.2021 | RVWPET-20/2015 | P. K. MOHANTY | GENERAL | | Order Dtd. 2021-01-01 | | CIVIL REVISION | (Se at No-1) |
| 79 | 61951/2021 | 29.12.2021 | ABLAPL-13556/2021 | A.K.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2021-12-21 | | | (Se at No-1) |